

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

ORDER

No:- 539

Dated:- 20/07/2017

In the interest of administration, Shri Puneet Gupta, District & Sessions Judge (Super Time Scale), whose services have been placed at the disposal of Hon'ble Chief Justice, in terms of High Court order No.505/GS dated 17.07.2017, for his adjustment in the High Court Registry, is posted as Registrar Vigilance, High Court of J&K.

By Order


(Sanjay Dhar)

Registrar General

No:- 11384-78/95

Dated:- 20/07/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Chief Justice / Hon'ble Judges, High Court of J&K
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Shri Puneet Gupta, District & Sessions Judge (Super Time Scale) for information and necessary compliance.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. I/C NIC for uploading the same on the official website of the High Court.


Registrar General